F. No. RCD-10001/4/2021-Regulatory-FSSAI
(Part -1)
Food Safety and Standards Authority of India
(A Statutory body under Ministry of Health & Family Welfare)
(Regulatory Compliance Division)
FDA Bhawan, New Delhi

Dated: 25th November, 2026

Office Order

Subject: Appointment of Designated Officer for Indian Railways under Section 36 of Food Safety & Standard Act, 2006 –regd.

In exercise of the powers conferred to the undersigned under Sub-section (5) of Section 10 and Section 36 of Food Safety and Standard Act, 2006 read with Regulation 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of food Businesses) Regulations, 2011, the following officer is hereby appointed as Designated Officer for the area of jurisdiction mentioned against his name under Indian Railways with immediate effect until further order:

Name of the Officer		Qualification	Area of Jurisdiction
Shri Valaboju Harikishan Gr B		B.Sc. (Chemistry as subject)	South Central Railway

6. The Designated Officer, so appointed shall perform the function of the Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011. This supersedes all earlier orders in this regard to the above jurisdiction.

25/11/26
(Rajit Punhani)
Chief Executive Officer

Copy to:

1. Executive Director/Health (G) & Ex-Officio Additional Food Safety Commissioner, Railway Board, Ministry of Railways, Rail Bhawan, New Delhi.
2. PPS to Chairperson, FSSAI
3. Commissioners of Food Safety of All States/UTs
4. All Divisional Heads/Central Licensing Authority/ Central AOs of FSSAI
5. Training Division of FSSAI for needful action.
6. CITO- with a request to upload the order on FSSAI Portal.